

Castes Welfare Association (Regd.) Ambedkar Bhawan, New Delhi dated 14 September, 1981 demanding redressal of the grievances in the matter of pre and post-matric scholarships in the Union Territory of Delhi;

(b) whether it is also a fact that the above Association referred to various cases of rejection of Scholarships to the Deputy Director of Education (Scholarship Branch) Delhi Administration which were later on accepted; and

(c) if so, the official responsible for rejecting the applications without any justification and the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) Yes, Sir.

(b) and (c). According to the information received from the Union Territory Administration, no application from otherwise eligible Scheduled Caste students has been rejected. However, some applications for scholarships are still under correspondence, for want of complete information/documents etc. Delhi Administration had even waived last date fixed for PMS scholarships, for the year 1980-81, and considered and allowed application which would otherwise have been rejected. As the pendency of remaining application

is due to incomplete information furnished by the students, occasion for action against any official has not arisen.

SC/ST in CRPF, BSF, Assam Rifles, ITBP and CISF

6077. SHRI RAM VILAS PASWAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the total strength of jawans in Central Reserve Police Force, Border Security Force, Assam Rifles, Indian Tibetan Border Police and Central Industrial Security Force (force-wise);

(b) what is the number of the SC/ST and people belonging to the minority community representing on each of the above mentioned forces (force-wise);

(c) whether their representation is in accordance with the reserved quota for these forces;

(d) if not, by how much the representation of SC/ST and other minority community falls short of the quota stating the reasons for the shortfall; and

(e) the steps contemplated by Government to complete the reserved quota?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (e)

Sl.No.	Name of the organisation	Total strength	Number of members belonging to		Shortfall in representation of	
			SC	ST	SC	ST
1	2	3	4	5	6	7
1	Central Reserve Police Force	80,408	9,272	3,988	3.47%	2.54%
2	Border Security Force.	84,598	10,985	7,196	2%	Nil
3	Assam Rifles	33,440	1,744	1,824	Since recruitment to Assam Rifles battalions is made mainly through army, no quota for SC/ST has been specified.	

1	2	3	4	5	6	7
4	Indo-Tibetan Border Police	12,619	1,874	861	0.15%	0.67%
5	Central Industrial Security Force	30,546	5,440	2,459	Nil	Nil

Recruitment to the forces is made in accordance with the constitutional provisions which contemplate reservation only for Scheduled Caste and Scheduled Tribe candidates. Since recruitment to the forces is not made on the basis of religion, residence, etc., such data are not being maintained except in relation to Scheduled Castes and Scheduled Tribes. Every effort is being made to fill the gap in the quota reserved for Scheduled Castes and Scheduled Tribes in these forces.

Letter of Intent to SICOM for Alumina Project

6078. SHRI V. N. GADGIL: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Small Industries Corporation of Maharashtra (SICOM) has applied for a letter of intent in respect of its Alumina project;

(b) whether the project will be located at Ratna giri;

(c) whether any investors from Gulf have shown interest in the project; and

(d) when is the project likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND STEEL AND MINES (SHRIMATI RAM DULARI SINHA): (a), (b) and (d). The State Industrial and Investment Corporation of Maharashtra (SICOM) submitted an application for grant of a letter of intent for setting up a 100 per cent export-oriented alumina plant with a capacity of 300,000 tpa in the Ratnagiri District of Maharashtra. As the proposal envisaged 100 per cent export of the production, SICOM was advised to apply afresh to the Export Oriented Projects Board in the prescribed form. The Corporation represented that as it proposed to export only 90 per cent of production, its proposal should not be treated as 100 per cent of export-oriented scheme. The representation of the Corporation is under consideration.

(c) SICOM has signed a memorandum of understanding with AL GHURAIR GROUP OF COMPANIES, DUBAI, according to which both the parties have

expressed their desire to cooperate and collaborate in the setting up of various projects. The Group has shown interest in the alumina plant, proposed by SICOM.

“टाइम्स आफ इंडिया” बम्बई तथा पत्रकारों के बीच मकान किराया आदि के बारे में विवाद

6079. श्री रामावतार शास्त्री : क्या श्रम मंत्री यह बताने को कृपा करेंगे कि :—

(क) क्या यह सच है कि “टाइम्स आफ इंडिया प्रकाशन समूह” के बम्बई संस्करण के मालिकों तथा श्रमजीवी पत्रकारों तथा गैर-पत्रकारों श्रमिकों के बीच वेतन, मकान किराया भत्ता, तथा कुछ अन्य मामले के बारे में विवाद काफी समय तक चलता रहा;

(ख) यदि हां, तो क्या यह भी सच है कि दोनों पक्षों ने 4 फरवरी, 1982 को एक समझौते पर हस्ताक्षर किए थे;

(ग) यदि हां, तो तत्संबंधी बर्गीय क्या है; और

(घ) इस समझौते तथा फालेकर पंचाट के बीच क्या अन्तर है ?

श्रम मंत्रालय में उपमंत्री (श्री धर्मवीर) : (क) से (घ) सूचना महाराष्ट्र सरकार से मांगी गई है और यथा-समय सदन को भेज पर रख दी जाएगी।